सिंचाई क्षेत्र का विस्तार करने के लिए जो महत्वपूर्ण उपाय किये गए हैं उनमें से कुछ ये हैं—परियोजनाओं को तेजी से पूरा करने के उपाय करना, दुर्लभ निर्माण सामग्री की सप्लाई करना, सिंचाई प्रणालियों का आधुनिकीकरण करना, मौजूदा सिंचाई प्रणालियों का बढ़िया तरीके से प्रचालन करके इष्टतम लाभ उठाना, सक्षम जल प्रबंध और लघु सिंचाई विकास के लिए संस्थागत वित्त व्यवस्था में सुधार करना ।

(ख) और (ग). छठी पंचवर्षीय योजना के दौरान खाद्यान्नों के उत्पादन के 1979–80 में अनुमानित 1278.6 लाख मीटरी टन के आधार स्तर से 1984–85 तक बढ़कर 1536 लाख मीटरी टन हो जाने की संभावना है जिसका मुख्य कारण सिंचित क्षेत्र में वृद्धि होना और उर्वरकों के इस्तेमाल, ज्यादा पैदावार देने वाली किस्मों के बीजों, वनस्पति रक्षण और बहु शस्य प्रणाली आदि अन्य पहलुओं को अपनाना है । योजनावधि के दौरान चावल, गेहूं, मोटे अनाजों और दालों सहित सभी प्रमुख खाद्यान्नों के उत्पादन में वृद्धि होने की आशा है ।

Promotional Avenues for L.D.Cs in C.P.W.D.

4452. SHRI EBRAHIM SULAIMAN SAIT : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Lower Division Clerks working in CPWD even after putting in 30 years of continuous Government service, have not yet been considered for appointment in the substantive scale and if so, the reasons th reof, and?

(b) whether Government have any intention to confirm them in LDC's grade and also consider their cases for promotion to any special grade and if so, when and if not, the reasons thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) Does not arise, in view of the answer to (a) above.

दिल्ली में सांसदों के लिए आवासीय फ्लैटों/भूखण्डों का आबंटन

4453. श्री राम लाल राही :
श्री दया राम शाक्य :
श्री एन० सुन्दरराजन :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ऐसे वर्तमान या भूतपूर्व सांसदों को शहरी क्षेत्रों में मकान या प्लाट आबंटित करने की किसी योजना पर विचार कर रही है, जिनका शहरी क्षेत्रों में अपना निजी या पैतृक मकान और यहां तक की आवासीय प्लाट भी नहीं हैं ?

(ख) यदि नहीं, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है; और

(ग) क्या सरकार सांसदों को दिल्ली में आवासीय गृह/प्लाट आबंटित करने के प्रश्न पर, जैसा कि पहले किया था, विचार करेगी और यदि हां, तो कब ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म नारायण सिंह) : (क) से (ग). भूमि तथा आवास राज्य के विषय हैं और विभिन्न वर्गों को

प्लाटों/फ्लैटों की बिक्री की नीतियां केवल राज्य सरकारों/संघ राज्य क्षेत्रों द्वारा बनाई जाती हैं। जहां तक दिल्ली का सम्बन्ध है, वर्तमान संसद् सदस्यों के लिए दिल्ली में दिल्ली विकास प्राधिकरण द्वारा निर्मित फ्लैटों को कतिपय प्रतिशतता के आरक्षण के प्रस्ताव पर है अभी तक कोई निर्णय नहीं लिया गया है।

Price control on pesticides

4454. SHRI CHITTA BASU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Government have under their consideration a proposal to introduce statutory price control on pesticides, similar to that on drugs and fertilisers ; and

(b) if so, the stage at which the proposal stands at present ?

THE STATE MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN) : (a) Yes, Sir.

(b) Various aspects of the matter are being examined.

Environmental heat load effect on cows and farm animals

4455. SHRI D. M. PUTTE GOWDA :
SHRI K. LAKKAPPA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that environmental heat load had detrimental effect on productivity and growth of cows and farm animals ; and

(b) if so, the steps proposed to be taken to protect the animals from environmental heat ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R.V. SWAMINATHAN) : (a) Yes, Sir.

(b) Extensive research on this aspect at Indian Veterinary Research Institute, Izatnagar and Central Sheep & Wool Research Institute, Avikanagar (Rajasthan) has indicated that—

(i) The management practices for grazing the animals should be changed and that the animals should be allowed to graze only during the cooler parts of the day i.e. early morning and late evening in summer.

(ii) The animals should be kept away from direct sunlight by providing proper shelter during the hotter parts of the day in order to aviod stress due to solar radiation.

(iii) The animals should not be fed on high roughage diet during the hotter part of the day in summer.

(iv) The animals should be allowed to have free access to drinking water during summer months.

Selection of Hathni Kund Barrage site

4456. SHRI CHIRANJI LAL SHARMA : Will the Minister of IRRIGATION be pleased to state the steps taken or proposed to be taken for solving dispute between Haryana and Uttar Pradesh over the selection of Hathni Kund Barrage site ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGA-